

# SIKKIM



GOVERNMENT

GAZETTE

EXTRAORDINARY  
PUBLISHED BY AUTHORITY

Gangtok

Monday 22<sup>nd</sup> November, 2021

No. 332

GOVERNMENT OF SIKKIM  
LAW & PARLIAMENTARY AFFAIRS DEPARTMENT  
GANGTOK

No: 02/SSU/Act Amendment/2019/25

Date: 22/11/2021

## NOTIFICATION

The following Ordinance promulgated by the Governor on 18<sup>th</sup> day of November, 2021 is hereby published for general information:-

### SIKKIM STATE UNIVERSITY (AMENDMENT) ORDINANCE, 2021 (ORDINANCE NO. 01 OF 2021)

Promulgated by the Governor in the Seventy-second Year of the Republic of India.

## AN ORDINANCE

further to amend the Sikkim State University Act, 2003.

Whereas, the Legislative Assembly of Sikkim is not in session and the Governor is satisfied that circumstances exist which render it necessary for him to take immediate action;

Now, therefore in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor is pleased to promulgate the following Ordinance:-

1. Short title and commencement (1) This Ordinance may be called as Sikkim State University (Amendment) Ordinance, 2021.  
(2) It shall come into force at once.
2. Substitution of reference to certain expression by certain other expression In the Sikkim State University Act, 2003 throughout the Principal Act, unless otherwise expressly provided, the words, "The Sikkim State University Act" wherever they occur the words "Khangchendzonga State University, Sikkim Act" shall be substituted.

GANGA PRASAD  
GOVERNOR OF SIKKIM

Suraj Chettri (SSJS)  
L.R-cum-Secretary  
Law & P.A. Department.